

# OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)

District Courts Complex, Saket, New Delhi

Dated: 20.05.2015

ORDER No. 28/2015

In partial modification of the earlier order 16/2015 dated 30.04.2015 bearing endorsement no. Judl.II./F.102/Saket/2015/3227-3283 dated 30.04.2015 of this office and In exercise of powers vested in the undersigned, the following District & Sessions Judge/Additional Sessions Judges are hereby authorized under Section 10 (3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of the South Police District/Sessions Division of Delhi as mentioned against their respective names, with effect from 21.05.2015 to 31.05.2015.

| S.No. | Name of Judicial Officer                                  | Name of Police Stations & Investigating Agencies  | Link Additional Sessions Judge                             |
|-------|---|---|--|
| 1.    | Ms. Anu Malhotra,<br>District & Sessions<br>Judge (South) | Special Task force of Delhi<br>Police, C.A.W. Cell (South<br>District), E.O.W. Cell (South)<br>and Crime Branch (South) | Sh. Vimal Kumar Yadav,<br>ASJ-02 (South)                   |
| 2.    | Sh. Sandeep Yadav,<br>ASJ-03 (South)                      | Safdarjang Enclave, Mehrauli,<br>Neb Sarai, Fatehpur Beri,<br>Metro Station Qutub Minar,<br>Special Cell                | Ms. Anu Malhotra, Ld. District<br>& Sessions Judge (South) |
| 3.    | Sh. Manoj Kumar-I,<br>ASJ-01 (South)                      | Ambedkar Nagar, Sangam<br>Vihar, Hauz Khas, Malviya<br>Nagar and Saket  | Sh. Ajay Kumar Kuhar,<br>Spl. Judge (NDPS), South          |

20 5 2015  
(ANU MALHOTRA)  
District & Sessions Judge (South)  
Saket Courts Complex, New Delhi

No. Judl.II./F.102/South/Saket/2015/ 3937-4004.

New Delhi, Dated: 21/05/2015

Copy forwarded for information & necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q.), Tis Hazari Courts, Delhi
3. The District & Sessions Judges, North-West, South-West, East, Shahdara, North-East, New Delhi, North, South-East, West Districts, Delhi/New Delhi.
4. The Officers concerned.
5. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Filing Section, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
6. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
7. The Public Prosecutor, Tis Hazari Courts, Delhi.
8. The Chief/In-Charge, Prosecutor, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
9. The In-Charge, Facilitation Centre, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi
10. The In-Charge, Lock-up, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
11. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
12. The Website Committee, Tis Hazari Court, Delhi.
13. Reader/Secretary to District & Sessions Judge (South)
14. Notice Board (through Care Taker).
15. Guard File.

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